

No. 132

Certificate of filing inventory and account.

IN THE HIGH COURT OF JUDICATURE AT BOMBAY

TESTAMENTARY AND INTESTATE JURISDICTION

PETITION NO. OF 19 .

(Title as in the Petition)

I,....., Prothonotary and Senior Master of the High Court of Judicature at Bombay, do hereby certify that on the day of 19 and inventory, and account of the property and credits of, deceased, were filed in my office by Advocate for administrator of the property and credits of the said deceased.

Dated this day of 19 .

Prothonotary and Senior Master.

Note:-It is not to be understood by the above certificate that the said account has been passed.

Prothonotary and Senior Master.